


ORDER

Re: Situation arising due to outbreak of the novel coronavirus (COVID-19)

Sh. Matbar Negi, Peon attached with Hon'ble Mr. Justice B.S. Walia has tested positive for novel coronavirus (COVID-19).

In partial modification of Order No. 67/RG/Spl/Misc. dated 19.03.2021, Hon'ble the Chief Justice has been pleased to order that cases listed before Hon'ble Mr. Justice B.S. Walia will be taken up through Video Conferencing on 26.03.2021.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Sanjiv Berry)
Registrar General
25.03.2021